### Government of India Ministry of Development of North Eastern Region

### LOK SABHA UNSTARRED QUESTION No. 657

To be answered on Wednesday, December 3, 2025/Agrahayana 12, 1947 (Saka)

# QUESTION NESIDS Projects in Assam

#### 657. Md. Rakibul Hussain:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the Government has assessed the impact of road and connectivity projects in Assam under the North-East Special Infrastructure Development Scheme (NESIDS), if so, the details thereof;
- (b) the total number of projects completed;
- (c) whether any projects are pending due to land or clearance issues, if so, the details thereof; and
- (d) the proposed deadlines for completion?

#### **ANSWER**

## The Minister of State of the Ministry of Development of North Eastern Region [Dr. Sukanta Majumdar]

(a) The North East Special Infrastructure Development Scheme (NESIDS) was approved as a new Central Sector Scheme in 2017-18 and restructured into two components viz. NESIDS (Roads) and NESIDS (Other Than Roads Infrastructure) in 2022-23. The broad objective of NESIDS-Roads is to ensure focused development of North Eastern Region by providing financial assistance to the eight North Eastern States for projects leading to the creation of road infrastructure.

The Ministry of Development of North Eastern Region (MDoNER) has assessed the impact of road connectivity under NESIDS (Roads) scheme of all the eight (08) states of North Eastern Region, *inter-alia*, including Assam, through Indian Institute of Management (IIM), Shillong on multiple parameters including Infrastructure development, social infrastructure, regional growth, Multi sectoral support, Implementation mechanism etc.

The impact study has, *inter-alia*, emphasized that the projects under NESIDS not only meet immediate infrastructure needs but also generate long-term socio-economic benefits – enhancing trade, tourism and mobility across the region. They also align with Sustainable Development Goals (SDGs) no. 9 (Industry, innovation and infrastructure) and 11 (Sustainable cities and economies), ensuring responsible growth.

- (b) A total of 20 road projects had been sanctioned under NESIDS for the State of Assam since 2017, out of which 14 projects have since been completed.
- (c) No project under NESIDS (Roads) is pending due to land or clearance issues in the State of Assam.
- (d) The implementation period of the projects sanctioned under NESIDS depends upon various factors such as the geographical location, terrain, availability of land, mandatory statutory clearances, removal of obstacles, financial closures etc.

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